

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 20-MARCH-2026 (FRIDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**

<b>THIRD MEMBER MATTERS</b>									
Bench will not function. Cases are adjourned to 27.03.2026.									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	BMA	14	KOL	2024	2018-2019	[A] JITESH KUMAR BANTHIA	B		
2	BMA	15	KOL	2024	2018-2019	[A] SURESH KUMAR BANTHIA	B		
3	BMA	1	KOL	2025	2018-19	[D] SURESH KUMAR BANTHIA	B		
4	BMA	2	KOL	2025	2018-19	[D] JITESH KUMAR BANTHIA (EFILING)	B		
5	CO	39	KOL	2025	2018-19	[A] SURESH KUMAR BANTHIA	B		
6	CO	40	KOL	2025	2018-19	[A] JITESH KUMAR BANTHIA	B		
7	ITA	699	KOL	2024	2020-21	[A] SATTIK EXPORTS PVT. LTD.	C		

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b>									
Court Room 2									
Google Meeting Id : ron-rrqo-ant									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	15	KOL	2026	2017	[D] DURGA AUTOMOTIVE (P) LTD.	C	GM/JM	

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b>									
Court Room 2									
Google Meeting Id : ron-rrqo-ant									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	70	KOL	2025	2020-21	[D] SHAKILA BEGUM	D	GM/JM	
2	MA	167	KOL	2025	2011-2012	[A] GLAMOUR MERCHANDISE LLP	B	GM/JM	
3	MA	168	KOL	2025	2015-16	[D] PRIMARC PROJECTS PVT LTD	B	GM/JM	
4	MA	169	KOL	2025	2016-17	[D] PRIMARC PROJECTS PVT LTD.	B	GM/JM	

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

<b>EARLY HEARING PETITIONS</b>									
Court Room 2									
Google Meeting Id : ron-rrqo-ant									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1931	KOL	2024	2022-2023	[A] LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	B		
2	ITA	654	KOL	2025	2022-2023	[A] M/S. LINDE INDIA LIMITED (FORMERLY BOC INDIA LTD.)	B		
3	ITA	766	KOL	2026	2017-2018	[A] GITCO VINCOM PRIVATE LIMITED	B		

<b>MISCELLANEOUS APPLICATIONS</b>									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	1	KOL	2026	2014-2015	[A] TIGERHILL TRADELINK PRIVATE LIMITED	D	RM/AM	
2	MA	2	KOL	2026	2014-2015	[A] TIGERHILL TRADELINK PRIVATE LIMITED	D	RM/AM	
3	MA	121	KOL	2023	2012-13	[A] M/S A D ELECTROSTEEL CO. PVT. LTD. (HIGH COURT DIRECTION)	B	GM/JM	
4	MA	166	KOL	2025	2020-21	[D] PUNAM DEVI LAKHOTIA	C	GM/JM	
5	MA	175	KOL	2025	2014-15	[D] M/S WEST BENGAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	C	RM/AM	

<b>STAY APPLICATIONS</b>									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	13	KOL	2026	2013-14	[A] THE JUTE CORPORATION OF INDIA LTD CONTRIBUTORY PROVIDENT FUND	A		
2	SA	14	KOL	2026	2014-15	[A] THE JUTE CORPORATION OF INDIA LTD. CONTRIBUTORY PROVIDENT FUND	A		

	15	KOL	2026	2018-2019	[A] THE JUTE CORPORATION OF INDIA LIMITED CONTRIBUTORY PROVIDENT FUND	A	
	19	KOL	2026	2016-2017	[A] SRI SRI JAGANNATH JEW	D	
	SA 20	KOL	2026	2017-2018	[A] SRI SRI JAGANNATH JEW	D	
6	SA 21	KOL	2026	2018-2019	[A] SRI SRI JAGANNATH JEW	D	
7	SA 22	KOL	2026	2020-2021	[A] SRI SRI JAGANNATH JEW	D	
8	SA 23	KOL	2026	2022-2023	[A] SRI SRI JAGANNATH JEW	D	
9	SA 24	KOL	2026	2023-2024	[A] SRI SRI JAGANNATH JEW	D	

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI SONJOY SARMA, JUDICIAL MEMBER

STAY APPLICATIONS Court Room 3 Google Meeting Id : xre-hvrq-heh								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	16	KOL	2026	2012-2013	[A] HIMALAYAN GOODS PRIVATE LIMITED	SMC	
2	SA	17	KOL	2026	2021-2022	[A] SPL STEEL PROCESSORS PVT. LTD.	D	
3	SA	18	KOL	2026	2022-2023	[A] SPL STEEL PROCESSORS PVT. LTD.	D	

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS Court Room 3 Google Meeting Id : xre-hvrq-heh								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	27	KOL	2026	2017-18	[D] CHANDRA SALES AGENCY	A	RK/AM
2	MA	28	KOL	2026	2014-15	[D] TERA UNEMPLOYED ENGINEERS CO-OPERATIVE SOCIETY LTD.	B	RK/AM
3	MA	29	KOL	2026	2018-19	[D] MILANI SWANIRBHAR GOSTHI	C	RK/AM

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	9	KOL	2026	2018-2019	[A] RANA SOM	D	

BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND SHRI SONJOY SARMA, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting Id : wuj-umeq-tbb								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	158	KOL	2025	2013-14	[A] ANIL KUMAR PAIK	B	SS/JM
2	MA	159	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM
3	MA	160	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM
4	MA	21	KOL	2026	2015-2016	[A] CHHANDA KAR	SMC	SS/JM

BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting Id : wuj-umeq-tbb								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	81	KOL	2025	2019-20	[D] PRIMARC PROJECTS PVT LTD	C	LPS/AM
2	MA	161	KOL	2025	2012-13	[D] VITAL ENCLAVE PRIVATE LIMITED	C	PKC/JM
3	MA	162	KOL	2025	2022-2023	[A] LALPUR UTTARAYAN	C	PKC/JM

*[Signature]*  
Assistant Registrar  
19-Mar-2026  
19/03/2026